

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :08-12-2021

Date : 08.12.2021										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	54666/ 2021	08.12.2 021	WP (C) - 38040/ 2021	A. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-)
2	54667/ 2021	08.12.2 021	WP (C) - 38041/ 2021	A. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-)
3	54668/ 2021	08.12.2 021	WP (C) - 37931/ 2021	H. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-)
4	54669/ 2021	08.12.2 021	WP (C) - 38116/ 2021	K. K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-)
5	54670/ 2021	08.12.2 021	TRP (C) - 319/20 16	T.K.MISHR A	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07		M.J.C .	(Se at No- 6)
6	54671/ 2021	08.12.2 021	WP (C) - 38114/ 2021	K. K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
7	54672/ 2021	08.12.2 021	WP (C) - 37785/ 2021	NANDA KISHORE ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
8	54673/ 2021	08.12.2 021	WP (C) - 37783/ 2021	NANDA KISHORE ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
9	54674/ 2021	08.12.2 021	WP (C) - 37780/ 2021	NANDA KISHORE	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)

			2021	ROUT		OLD				No-6)
10	54675/2021	08.12.2021	WP (C) - 38077/2021	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
11	54676/2021	08.12.2021	WP (C) - 37782/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
12	54677/2021	08.12.2021	WP (C) - 37778/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
13	54678/2021	08.12.2021	WP (C) - 38077/2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
14	54679/2021	08.12.2021	WP (C) - 38027/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
15	54680/2021	08.12.2021	WP (C) - 38075/2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
16	54681/2021	08.12.2021	WP (C) - 24928/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Se at No-6)
17	54682/2021	08.12.2021	WP (C) - 36743/2021	UJJWALA PRADEEP BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
18	54683/2021	08.12.2021	WP (C) - 37848/2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
19	54684/2021	08.12.2021	WP (C) - 38287/2021	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
20	54685/2021	08.12.2021	WP (C) - 37858/2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
21	54686/2021	08.12.2021	WP (C) - 37463/2021	CHHABI RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
22	54687/	08.12.2	CONTC (S. K.	C.O.	COURT	Order Dtd.			(Se

	2021	021	CPC) - 262/20 13	MOHANTY		NO. 3 OLD	2021-12-06			at No- 6)
23	54688/ 2021	08.12.2 021	WP (C) - 37853/ 2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
24	54689/ 2021	08.12.2 021	WP (C) - 38113/ 2021	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
25	54690/ 2021	08.12.2 021	WP (C) - 37849/ 2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
26	54691/ 2021	08.12.2 021	WP (C) - 37850/ 2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
27	54692/ 2021	08.12.2 021	WP (C) - 38076/ 2021	B.M.SARAN GI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
28	54693/ 2021	08.12.2 021	WP (C) - 37851/ 2021	C.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
29	54694/ 2021	08.12.2 021	WP (C) - 37603/ 2021	R.C.BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
30	54695/ 2021	08.12.2 021	CONTC- 6782/2 021	B.D. BISWAL	C.O.	COURT NO. 3 OLD			CONTE MPT	(Se at No- 1)
31	54696/ 2021	08.12.2 021	CONTC- 6782/2 021	B.D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07		CONTE MPT	(Se at No- 1)
32	54697/ 2021	08.12.2 021	CONTC- 7199/2 021	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 1)
33	54698/ 2021	08.12.2 021	CONTC (CP) - 514/20 14	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 1)
34	54699/ 2021	08.12.2 021	CONTC (CPC) - 260/20 13	S.K.MOHAN TY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-06			(Se at No- 1)

35	54700/2021	08.12.2021	CONTC (CP) - 337/2015	A.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-1)
36	54701/2021	08.12.2021	CONTC-6979/2021	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-06			(Se at No-1)
37	54702/2021	08.12.2021	TRP (C) - 308/2018	G.ROUT	C.O.	COURT NO. 17	Order Dtd. 2021-11-29			(Se at No-1)
38	54703/2021	08.12.2021	WP (C) - 21943/2016	H.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-07		WRIT BRANCH-5	(Se at No-22)
39	54704/2021	08.12.2021	WP (C) - 16448/2014	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-22)
40	54705/2021	08.12.2021	WP (C) - 16448/2014	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-22)
41	54706/2021	08.12.2021	WP (C) - 31886/2021	A.DAS	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-22)
42	54707/2021	08.12.2021	WP (C) - 31886/2021	K.N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-22)
43	54708/2021	08.12.2021	WP (C) - 9424/2017	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-22)
44	54709/2021	08.12.2021	WP (C) - 9424/2017	H.JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-22)
45	54710/2021	08.12.2021	WP (C) - 33175/2021	B K LENKA	GENERAL		PetitionAnnexure,			(Se at No-22)
46	54711/2021	08.12.2021	WP (C) - 9425/2017	P.L. MISHRA	C.O.		Order Dtd. 2021-12-06			(Se at No-22)
47	54712/2021	08.12.2021	WP (C) - 9425/2017	H.JENA	C.O.		Order Dtd. 2021-12-06			(Se at No-22)

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48	54713/ 2021	08.12.2 021	WP (C) - 24220/ 2014	LOKANATH SAHOO	C.O.		Order Dtd. 2021-12-07			(Se at No- 22)
49	54714/ 2021	08.12.2 021	WP (C) - 37683/ 2021	P.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 22)
50	54715/ 2021	08.12.2 021	WP (C) - 4055/2 006	S. K. BEHERA	GENE RAL		Order Dtd. 2010-05-17		WRIT BRANC H-7	(Se at No- 5)
51	54716/ 2021	08.12.2 021	WP (C) - 37683/ 2021	P.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 5)
52	54717/ 2021	08.12.2 021	WP (C) - 11769/ 2019	A.K.RANA	C.O.	COURT NO. 1				(Se at No- 5)
53	54718/ 2021	08.12.2 021	WP (C) - 3699/2 002	SARANGADH ARA SAHOO	GENE RAL		PetitionAnnexu re,Entire Order,Vakalatn ama,		WRIT BRANC H-8	(Se at No- 29)
54	54719/ 2021	08.12.2 021	WP (C) - 11769/ 2019	A.K.RANA	C.O.	COURT NO. 1	Order Dtd. 2021-12-07			(Se at No- 29)
55	54720/ 2021	08.12.2 021	WP (C) - 19340/ 2013	PITABAS NAYAK	GENE RAL		Order Dtd. 2021-11-30			(Se at No- 29)
56	54721/ 2021	08.12.2 021	WP (C) - 17633/ 2016	SOURAVA CH.DASH	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 29)
57	54722/ 2021	08.12.2 021	WP (C) - 17633/ 2016	R.K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 29)
58	54723/ 2021	08.12.2 021	WP (C) - 9426/2 017	H.JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No- 29)
59	54724/ 2021	08.12.2 021	WP (C) - 9426/2 017	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No- 29)
60	54725/ 2021	08.12.2 021	WP (C) - 5927/2	P.L. MISHRA	C.O.	COURT NO.	Order Dtd. 2021-12-06			(Se at

			016			25				No-29)
61	54726/2021	08.12.2021	WP (C) - 5927/2016	H. JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
62	54727/2021	08.12.2021	WP (C) - 9427/2017	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
63	54728/2021	08.12.2021	WP (C) - 9427/2017	H. JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
64	54729/2021	08.12.2021	WP (C) - 5929/2016	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
65	54730/2021	08.12.2021	WP (C) - 5929/2016	H. JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
66	54731/2021	08.12.2021	WP (C) - 5932/2016	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No-29)
67	54732/2021	08.12.2021	WP (C) - 2958/2021	GOPABANDH U NAIK	GENERAL		Judgement Dtd. 2021-11-23			(Se at No-29)
68	54733/2021	08.12.2021	WP (C) - 5932/2016	H. JENA	C.O.		Order Dtd. 2021-12-06			(Se at No-29)
69	54734/2021	08.12.2021	WP (C) - 9423/2017	P.L. MISHRA	C.O.		Order Dtd. 2021-12-06			(Se at No-29)
70	54735/2021	08.12.2021	WP (C) - 9423/2017	H. JENA	C.O.		Order Dtd. 2021-12-06			(Se at No-29)
71	54736/2021	08.12.2021	CMP-906/2019	H. K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2021-12-07		WRIT BRANC H-2	(Se at No-7)
72	54737/2021	08.12.2021	ABLAPL - 3444/2019	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-7)
73	54738/	08.12.2021	OJC-	P. K.	C.O.	COURT	Order Dtd.			(Se

	2021	021	7202/1998	MISHRA		NO. 24	2021-12-07			at No-7)
74	54739/2021	08.12.2021	WP (C) - 5924/2016	P.L. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-7)
75	54740/2021	08.12.2021	WP (C) - 31101/2021	NIRANJAN ROUT	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-7)
76	54741/2021	08.12.2021	WP (C) - 2681/2021	S.C.BISWAL	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Se at No-7)
77	54742/2021	08.12.2021	WP (C) - 37335/2021	BHUBANESWAR DASH	C.O.	COURT NO. 24	Order Dtd. 2021-12-07			(Se at No-7)
78	54743/2021	08.12.2021	WP (C) - 36567/2021	MAHES DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-7)
79	54744/2021	08.12.2021	WP (C) - 32446/2021	R. K. DEHURI	C.O.	COURT NO. 24	Order Dtd. 2021-12-07			(Se at No-7)
80	54745/2021	08.12.2021	WP (C) - 5924/2016	H.JENA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-7)
81	54746/2021	08.12.2021	WP (C) - 31129/2021	P.R.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-7)
82	54747/2021	08.12.2021	WP (C) - 38440/2021	P.K. LENKA	C.O.	COURT NO. 24	Order Dtd. 2021-12-07		WRIT BRANCH-7	(Se at No-18)
83	54748/2021	08.12.2021	WP (C) - 38194/2021	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2021-12-07			(Se at No-18)
84	54749/2021	08.12.2021	WP (C) - 30559/2021	P.K.JENA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-18)
85	54750/2021	08.12.2021	WP (C) - 5922/2016	P.L. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-18)

86	54751/2021	08.12.2021	WP (C) - 2762/2021	H. S. DEO	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-18)
87	54752/2021	08.12.2021	WP (C) - 36529/2021	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-18)
88	54753/2021	08.12.2021	WP (C) - 5922/2016	H. JENA	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-18)
89	54754/2021	08.12.2021	WP (C) - 36526/2021	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-18)
90	54755/2021	08.12.2021	ABLAPL - 15387/2019	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)
91	54756/2021	08.12.2021	WP (C) - 14342/2005	M/S. BHUPE SH CH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-04			(Se at No-18)
92	54757/2021	08.12.2021	ABLAPL - 17789/2019	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)
93	54758/2021	08.12.2021	ABLAPL - 15167/2020	GAGAN ROUT	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)
94	54759/2021	08.12.2021	WP (C) - 14342/2005	ASHA LAXMI MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-04			(Se at No-18)
95	54760/2021	08.12.2021	BLAPL- 3971/2020	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 23	Order Dtd. 2021-12-07			(Se at No-18)
96	54761/2021	08.12.2021	MSA- 7/2021	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)
97	54762/2021	08.12.2021	MSA- 6/2021	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)
98	54763/2021	08.12.2021	MSA- 5/2021	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-18)

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99	54764/ 2021	08.12.2 021	WP (C) - 19109/ 2017	P.L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No- 18)
100	54765/ 2021	08.12.2 021	MSA- 4/2021	D. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 18)
101	54766/ 2021	08.12.2 021	WP (C) - 19109/ 2017	H.JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No- 18)
102	54767/ 2021	08.12.2 021	WP (C) - 37654/ 2021	B.K.DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 18)
103	54768/ 2021	08.12.2 021	RSA- 319/20 09	B. K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021-12-06			(Se at No- 18)
104	54769/ 2021	08.12.2 021	WP (C) - 19108/ 2017	P.L. MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2021-12-06			(Se at No- 18)
105	54770/ 2021	08.12.2 021	WP (C) - 36544/ 2021	U.P. BAG	C.O.	COURT NO. 24	Order Dtd. 2021-12-04			(Se at No- 18)
106	54771/ 2021	08.12.2 021	WP (C) - 19108/ 2017	H.JENA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 18)
107	54772/ 2021	08.12.2 021	WP (C) - 37659/ 2021	B.K.DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 18)
108	54773/ 2021	08.12.2 021	CRLA- 505/20 21	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-07		CRIMI NAL APPEA L	(Se at No- 1)
109	54774/ 2021	08.12.2 021	WP (C) - 19107/ 2017	P.L. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Se at No- 1)
110	54775/ 2021	08.12.2 021	WP (C) - 19107/ 2017	H.JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Se at No- 1)
111	54776/ 2021	08.12.2 021	WP (C) - 12072/ 2021	S K BEHERA	GENE RAL		Order Dtd. 2021-02-12			(Se at

			2009							No-1)
11 2	54777/ 2021	08.12.2 021	WP (C) - 19105/ 2017	P.L. MISHRA	C.O.		Order Dtd. 2021-12-06			(Se at No- 1)
11 3	54778/ 2021	08.12.2 021	WP (C) - 19105/ 2017	H.JENA	C.O.		Order Dtd. 2021-12-06			(Se at No- 1)
11 4	54779/ 2021	08.12.2 021	WP (C) - 415/20 12	A SINDUR	GENE RAL		Order Dtd. 2021-12-07			(Se at No- 1)
11 5	54780/ 2021	08.12.2 021	WP (C) - 19104/ 2017	P.L. MISHRA	C.O.		Order Dtd. 2021-12-06			(Se at No- 1)
11 6	54781/ 2021	08.12.2 021	WP (C) - 10150/ 2013	NIRANJAN MALLICK	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 1)
11 7	54782/ 2021	08.12.2 021	WP (C) - 19104/ 2017	H.JENA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 1)
11 8	54783/ 2021	08.12.2 021	WP (C) - 10150/ 2013	S. K. ROUT	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 1)
11 9	54784/ 2021	08.12.2 021	RSA- 158/20 09	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No- 1)
12 0	54785/ 2021	08.12.2 021	FAO- 87/202 1	S.S.JENA	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No- 1)
12 1	54786/ 2021	08.12.2 021	BLAPL- 7174/2 020	P.K.LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-04			(Se at No- 1)
12 2	54787/ 2021	08.12.2 021	LAA- 38/202 1	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Se at No- 1)
12 3	54788/ 2021	08.12.2 021	SA- 46/199 2	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-07		SECON D APPEA L	(Se at No- 7)
12	54789/ 2021	08.12.2	WP (C) -	P.R.	C.O.	CHIEF	Order Dtd.			(Se

4	2021	021	25960/2021	MISHRA		JUSTICE'S COURT	2021-12-03			at No-7)
125	54790/2021	08.12.2021	WP (C) - 25962/2021	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-7)
126	54791/2021	08.12.2021	CRLMC-3561/2019	S.DAS	C.O.	DR (J)			CRIMINAL MISC-1	(Se at No-7)
127	54792/2021	08.12.2021	WP (C) - 34457/2021	M DAS	GENERAL		PetitionAnnexure,			(Se at No-7)
128	54793/2021	08.12.2021	WP (C) - 25964/2021	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-7)
129	54794/2021	08.12.2021	WP (C) - 25968/2021	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-7)
130	54795/2021	08.12.2021	CRLMC-3561/2019	S.DAS	C.O.	DR (J)	Order Dtd. 2021-12-07		CRIMINAL MISC-1	(Se at No-7)
131	54796/2021	08.12.2021	WP (C) - 14630/2005	R K MOHANTY	GENERAL		Order Dtd. 2019-01-10			(Se at No-7)
132	54797/2021	08.12.2021	BLAPL-8636/2021	B.G. DAS	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Se at No-7)
133	54798/2021	08.12.2021	WP (C) - 25976/2021	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-7)
134	54799/2021	08.12.2021	WP (C) - 13623/2004	M R BARIK	GENERAL		Entire Order		WRIT BRANCH-5	(Se at No-21)
135	54800/2021	08.12.2021	WP (C) - 25978/2021	P.R. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-21)
136	54801/2021	08.12.2021	WP (C) - 20698/2021	R N BISWAL	GENERAL		CounterEntire Order, Affidavit,			(Se at No-21)

137	54802/2021	08.12.2021	BLAPL-8579/2021	B.DAS	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
138	54803/2021	08.12.2021	RFA-157/2006	P CH MOHANTY	GENERAL		Petition			(Seat No-21)
139	54804/2021	08.12.2021	BLAPL-8503/2021	P.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
140	54805/2021	08.12.2021	RSA-125/2007	P CH MOHANTY	GENERAL		Order Dtd. 2021-12-07			(Seat No-21)
141	54806/2021	08.12.2021	BLAPL-8481/2021	S.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
142	54807/2021	08.12.2021	BLAPL-8481/2021	S.K.BHANJADEO	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
143	54808/2021	08.12.2021	CONTC (CPC) - 160/2012	S	GENERAL		Order Dtd. 2021-12-04			(Seat No-21)
144	54809/2021	08.12.2021	BLAPL-8097/2021	S.BARIK	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
145	54810/2021	08.12.2021	CONTC (CPC) - 159/2012	S	GENERAL		Order Dtd. 2021-12-04			(Seat No-21)
146	54811/2021	08.12.2021	BLAPL-8350/2021	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
147	54812/2021	08.12.2021	CRLMP-555/2019	S K BISWAL	GENERAL		Order Dtd. 2020-01-09			(Seat No-21)
148	54813/2021	08.12.2021	CRLMC-334/2020	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-07		CRIMINAL MISC-3	(Seat No-3)
149	54814/2021	08.12.2021	WP (C) - 1330/2016	P.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2021-12-06			(Seat No-21)

										3)
150	54815/2021	08.12.2021	BLAPL-1025/2020	M/S SANJIP KU. MOHANTA	GENERAL		Order Dtd. 2021-09-20			(Seat No-3)
151	54816/2021	08.12.2021	CRLA-549/2015	A.P. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-5)
152	54817/2021	08.12.2021	WA-34/2012	M.MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Seat No-5)
153	54818/2021	08.12.2021	CRLMC-251/2021	RASHMI RANJAN DAS (A)	GENERAL		Order Dtd. 2021-07-13			(Seat No-5)
154	54819/2021	08.12.2021	CRLA-382/2018	B.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-5)
155	54820/2021	08.12.2021	WA-34/2012	P.C. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Seat No-5)
156	54821/2021	08.12.2021	CRLMC-1411/2021	H. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2021-12-07		CRIMINAL MISC-3	(Seat No-18)
157	54822/2021	08.12.2021	CRLMC-2334/2021	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2021-12-07		CRIMINAL MISC-3	(Seat No-9)
158	54823/2021	08.12.2021	CRLMC-430/2020	R.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2021-12-06			(Seat No-9)
159	54824/2021	08.12.2021	CRLA-399/2017	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-2)
160	54825/2021	08.12.2021	CRLMC-473/2021	A.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2021-12-07			(Seat No-2)
161	54826/2021	08.12.2021	CRLA-667/2018	T. SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-5)
162	54827/2021	08.12.2021	CRLMC-834/20	A.K. BEHERA	C.O.	COURT NO.	Order Dtd. 2021-12-07			(Seat

			21			11				No-5)
163	54828/2021	08.12.2021	CRLA-721/2018	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-5)
164	54829/2021	08.12.2021	CRLA-755/2018	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-5)
165	54830/2021	08.12.2021	CRLMC-2365/2021	S.K. SUNDARA	C.O.	COURT NO. 11	Order Dtd. 2021-12-07		CRIMINAL MISC-3	(Seat No-9)
166	54831/2021	08.12.2021	CRLA-984/2019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-1)
167	54832/2021	08.12.2021	CRLMC-2405/2021	PABITRA KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2021-12-07		CRIMINAL MISC-1	(Seat No-6)
168	54833/2021	08.12.2021	CRLMC-305/2021	RANJAN KUMAR BEHERA	C.O.	COURT NO. 8	Order Dtd. 2021-12-06			(Seat No-6)
169	54834/2021	08.12.2021	CRLA-651/2021	PANCHANAN PANIGRAHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-07		CRIMINAL APPEAL	(Seat No-1)
170	54835/2021	08.12.2021	BLAPL-1146/2020	N.K.ROUT	C.O.	COURT NO. 8	Order Dtd. 2021-12-07			(Seat No-1)
171	54836/2021	08.12.2021	CRLA-247/2021	UNMESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-1)
172	54837/2021	08.12.2021	BLAPL-7229/2020	RADHARAMAN DAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Seat No-1)
173	54838/2021	08.12.2021	WA-42/2020	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
174	54839/2021	08.12.2021	CRLA-686/2021	RABI SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Seat No-1)
175	54840/	08.12.2	GCRLA-	G. SASHU	C.O.	CHIEF	Order Dtd.		CRIMI	(Se

5	2021	021	19/2021			JUSTICE'S COURT	2021-12-06		NAL APPEAL	at No-1)
176	54841/2021	08.12.2021	WP (C) - 13228/2011	S.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2021-12-03			(Se at No-1)
177	54842/2021	08.12.2021	WA-657/2019	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Se at No-1)
178	54843/2021	08.12.2021	WP (C) - 14613/2012	S.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2021-12-03			(Se at No-1)
179	54844/2021	08.12.2021	WP (C) - 34979/2021	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Se at No-1)
180	54845/2021	08.12.2021	WP (C) - 21172/2012	R.R. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Se at No-1)
181	54846/2021	08.12.2021	WP (C) - 21173/2012	R.R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Se at No-1)
182	54847/2021	08.12.2021	LAA-30/2020	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2021-11-30			(Se at No-1)
183	54848/2021	08.12.2021	WP (C) - 21173/2012	P.BASTIA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Se at No-1)
184	54849/2021	08.12.2021	CRLA-91/2018	M/S.BIJAY ALAXMI TRIPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMINAL APPEAL	(Se at No-5)
185	54850/2021	08.12.2021	ABLAPL - 12087/2021	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2021-11-26			(Se at No-5)
186	54851/2021	08.12.2021	ABLAPL - 10331/2021	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-02			(Se at No-5)
187	54852/2021	08.12.2021	ABLAPL - 14030/2021	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2021-11-25			(Se at No-5)

188	54853/2021	08.12.2021	WP (C) - 21172/2012	P. BASTIA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-5)
189	54854/2021	08.12.2021	WP (C) - 18205/2012	G.SAMAL	C.O.	CHIEF JUSTICE'S COURT				(Seat No-5)
190	54855/2021	08.12.2021	WP (C) - 18205/2012	G.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-5)
191	54856/2021	08.12.2021	TRP (C) - 209/2019	A DAS	GENERAL		Order Dtd. 2021-12-06			(Seat No-5)
192	54857/2021	08.12.2021	WP (C) - 23500/2010	A.K.JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-5)
193	54858/2021	08.12.2021	WPC (OA) - 1384/2000	S N SAHOO	GENERAL		Order Dtd. 2021-11-08			(Seat No-5)
194	54859/2021	08.12.2021	WP (C) - 23706/2013	H.JENA	C.O.	COURT NO. 16	Order Dtd. 2021-12-06			(Seat No-5)
195	54860/2021	08.12.2021	WP (C) - 37804/2021	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-5)
196	54861/2021	08.12.2021	ABLAPL - 12733/2019	D SAMAL	GENERAL		Order Dtd. 2021-08-26	18.11.2021		(Seat No-5)
197	54862/2021	08.12.2021	WP (C) - 37804/2021	J.C. BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-5)
198	54863/2021	08.12.2021	ABLAPL - 10307/2021	J P KAR	GENERAL		Order Dtd. 2021-11-30			(Seat No-5)
199	54864/2021	08.12.2021	WP (C) - 4214/2006	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-5)
200	54865/2021	08.12.2021	ABLAPL - 10719/	S S PRADHAN	GENERAL		Order Dtd. 2021-11-03			(Seat No-5)

			2021							5)
201	54866/2021	08.12.2021	ABLAPL - 11711/2020	T K MISHRA	GENERAL		Order Dtd. 2021-02-15			(Seat No-5)
202	54867/2021	08.12.2021	WP (C) - 3266/2006	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-5)
203	54868/2021	08.12.2021	WP (C) - 31341/2021	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-10-05			(Seat No-5)
204	54869/2021	08.12.2021	CONTC-55/2012	M PAHI	GENERAL		Order Dtd. 2021-12-06		CONTE MPT	(Seat No-1)
205	54870/2021	08.12.2021	WA-926/2021	JYOTI RANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06		M.J.C .	(Seat No-1)
206	54871/2021	08.12.2021	WP (C) - 36209/2021	B.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
207	54872/2021	08.12.2021	WP (C) - 1332/2016	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2021-12-06			(Seat No-1)
208	54873/2021	08.12.2021	WP (C) - 37695/2021	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
209	54874/2021	08.12.2021	CONTC (CP) - 57/2012	M PATI	GENERAL		Order Dtd. 2021-12-06			(Seat No-1)
210	54875/2021	08.12.2021	WP (C) - 8794/2008	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-1)
211	54876/2021	08.12.2021	WA-733/2021	S. K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
212	54877/2021	08.12.2021	CONTC-6288/2021	C R BARIK	GENERAL		Order Dtd. 2021-11-15		CONTE MPT	(Seat No-1)
213	54878/2021	08.12.2021	WP (C) - 37698/	S.K.SAHU	C.O.		Order Dtd. 2021-12-06			(Seat

			2021							No-1)
21	54879/2021	08.12.2021	WA-76/2008	P.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
21	54880/2021	08.12.2021	WA-141/2008	B.K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-06			(Seat No-1)
21	54881/2021	08.12.2021	WA-231/2016	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-1)
21	54882/2021	08.12.2021	CRLMC-2459/2021	B.N.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2021-12-07		CRIMINAL MISC-1	(Seat No-6)
21	54883/2021	08.12.2021	WA-231/2016	C. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
21	54884/2021	08.12.2021	WA-231/2016	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
22	54885/2021	08.12.2021	CRLMC-2394/2021	A.K.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2021-12-06			(Seat No-6)
22	54886/2021	08.12.2021	WA-230/2016	C. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
22	54887/2021	08.12.2021	CRLMC-2218/2021	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2021-12-07			(Seat No-6)
22	54888/2021	08.12.2021	WA-230/2016	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
22	54889/2021	08.12.2021	WA-234/2016	C. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
22	54890/2021	08.12.2021	WA-234/2016	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Seat No-6)
22	54891/	08.12.2	WA-	M/S MANAS	C.O.	COURT	Order Dtd.			(Se

6	2021	021	235/2016	PATI		NO. 22	2021-12-06			at No-6)
227	54892/2021	08.12.2021	WA-235/2016	C. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-12-06			(Se at No-6)
228	54893/2021	08.12.2021	WA-498/2018	C. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-6)
229	54894/2021	08.12.2021	WA-498/2018	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-6)
230	54895/2021	08.12.2021	WPC (OA C) - 4297/2014	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
231	54896/2021	08.12.2021	LAA-16/2021	M R BARIK	GENERAL		Judgement Dtd. 2021-11-17			(Se at No-6)
232	54897/2021	08.12.2021	WP (C) - 34849/2021	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
233	54898/2021	08.12.2021	LAA-15/2021	M R BARIK	GENERAL		Order Dtd. 2021-11-17			(Se at No-6)
234	54899/2021	08.12.2021	WP (C) - 7241/2021	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2021-12-07		WRIT BRANCH-5	(Se at No-23)
235	54900/2021	08.12.2021	WP (C) - 7241/2021	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2021-12-07		WRIT BRANCH-5	(Se at No-23)
236	54901/2021	08.12.2021	WP (C) - 36549/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Se at No-23)
237	54902/2021	08.12.2021	WP (C) - 36975/2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
238	54903/2021	08.12.2021	WPC (OA C) - 4295/2014	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)

239	54904/2021	08.12.2021	WP (C) - 36986/2021	APARESH BHOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-07		WRIT BRANCH-1	(Seat No-3)
240	54905/2021	08.12.2021	LAA-14/2021	M R BARIK	GENERAL		Judgement Dtd. 2021-11-17			(Seat No-3)
241	54906/2021	08.12.2021	WP (C) - 37032/2021	H. S. PANDA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Seat No-3)
242	54907/2021	08.12.2021	WP (C) - 2010/2020	M.K.PADHAN	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Seat No-3)
243	54908/2021	08.12.2021	WP (C) - 25589/2013	UDAY KUMAR	GENERAL		Order Dtd. 2015-07-09		WRIT BRANCH-1	(Seat No-31)
244	54909/2021	08.12.2021	WP (C) - 6823/2021	A.K.JATI	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Seat No-31)
245	54910/2021	08.12.2021	WP (C) - 6823/2021	A.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Seat No-31)
246	54911/2021	08.12.2021	WP (C) - 38218/2021	B.M.SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
247	54912/2021	08.12.2021	WPC (OAC) - 3211/2003	D.P.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
248	54913/2021	08.12.2021	WP (C) - 37033/2021	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
249	54914/2021	08.12.2021	WP (C) - 37035/2021	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
250	54915/2021	08.12.2021	WP (C) - 37114/2021	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
251	54916/2021	08.12.2021	WP (C) - 37115/2021	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)

										31)
25 2	54917/ 2021	08.12.2 021	WPC (OA C) - 1433/2 013	G.S.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 31)
25 3	54918/ 2021	08.12.2 021	WP (C) - 37116/ 2021	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 31)
25 4	54919/ 2021	08.12.2 021	WP (C) - 37144/ 2021	M. R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 31)
25 5	54920/ 2021	08.12.2 021	WP (C) - 37390/ 2021	A.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 31)
25 6	54921/ 2021	08.12.2 021	WP (C) - 38344/ 2021	U.P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 31)
25 7	54922/ 2021	08.12.2 021	WP (C) - 17970/ 2021	S.K.PARID A	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 31)
25 8	54923/ 2021	08.12.2 021	LAA- 14/202 1	M R BARK	GENE RAL		Order Dtd. 2021-11-17			(Se at No- 31)
25 9	54924/ 2021	08.12.2 021	WP (C) - 37147/ 2021	H. JENA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07		WRIT BRANC H-4	(Se at No- 27)
26 0	54925/ 2021	08.12.2 021	WP (C) - 2713/2 003	D.P.DAS	C.O.	COURT NO. 9	Order Dtd. 2021-12-07		WRIT BRANC H-6	(Se at No- 36)
26 1	54926/ 2021	08.12.2 021	WP (C) - 37572/ 2021	RAMA KRISHNA BISOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 36)
26 2	54927/ 2021	08.12.2 021	WP (C) - 37805/ 2021	C. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 36)
26 3	54928/ 2021	08.12.2 021	WPC (OA C) - 2713/2 003	D.P.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 36)
26 4	54929/ 2021	08.12.2 021	WP (C) - 38042/ 2021	LAXMIDHAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 36)

			2021							No-36)
265	54930/2021	08.12.2021	LAA-19/2021	M R BARIK	GENERAL		Order Dtd. 2021-11-17			(Se at No-36)
266	54931/2021	08.12.2021	CRMC-2566/1998	A K SWAIN	GENERAL		Order Dtd. 1998-06-11		CRIMINAL MISC-1	(Se at No-1)
267	54932/2021	08.12.2021	WPC (OA C) - 912/2006	K.S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-1)
268	54933/2021	08.12.2021	WP (C) - 38318/2021	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-1)
269	54934/2021	08.12.2021	CRLMC-73/2009	A K SWAIN	GENERAL		Order Dtd. 2009-03-04		CRIMINAL MISC-1	(Se at No-1)
270	54935/2021	08.12.2021	WP (C) - 21429/2021	AMIT KUMAR SAA	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Se at No-1)
271	54936/2021	08.12.2021	CONTC (CP) - 608/2014	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-1)
272	54937/2021	08.12.2021	WA-413/2020	P C BEHERA	GENERAL		Order Dtd. 2021-04-05			(Se at No-1)
273	54938/2021	08.12.2021	WP (C) - 38231/2021	D. K. NAIK	C.O.	COURT NO. 9	Order Dtd. 2021-12-07		WRIT BRANCH-2	(Se at No-6)
274	54939/2021	08.12.2021	WP (C) - 36156/2021	K. P. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-06			(Se at No-6)
275	54940/2021	08.12.2021	CONTC (CP) - 408/2014	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-6)
276	54941/2021	08.12.2021	WP (C) - 32053/2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-06			(Se at No-6)
277	54942/	08.12.2	WP (C) -	P.K.LENKA	C.O.	COURT	Order Dtd.		WRIT	(Se

7	2021	021	7239/2 021			NO. 22	2021-12-07		BRANC H-5	at No- 23)
27 8	54943/ 2021	08.12.2 021	WP (C) - 37647/ 2021	BIKRAM SAMAL	C.O.	COURT NO. 9	Order Dtd. 2021-12-06			(Se at No- 23)
27 9	54944/ 2021	08.12.2 021	CONTC- 2731/2 012	N K ROUT	GENE RAL		Order Dtd. 2021-11-05		CONTE MPT	(Se at No- 2)
28 0	54945/ 2021	08.12.2 021	WP (C) - 32882/ 2021	J.K.MISHR A 2	C.O.	COURT NO. 9	Order Dtd. 2021-12-06			(Se at No- 2)
28 1	54946/ 2021	08.12.2 021	WP (C) - 32818/ 2021	J.K.MISHR A 2	C.O.	COURT NO. 9	Order Dtd. 2021-12-06			(Se at No- 2)
28 2	54947/ 2021	08.12.2 021	CONTC- 3065/2 021	N K ROUT	GENE RAL		Order Dtd. 2021-11-30			(Se at No- 2)
28 3	54948/ 2021	08.12.2 021	WP (C) - 36546/ 2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 2)
28 4	54949/ 2021	08.12.2 021	WP (C) - 36547/ 2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 2)
28 5	54950/ 2021	08.12.2 021	WP (C) - 19982/ 2021	Q N SAHOO	GENE RAL		Order Dtd. 2021-09-29			(Se at No- 2)
28 6	54951/ 2021	08.12.2 021	WP (C) - 7239/2 021	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2021-12-07		WRIT BRANC H-5	(Se at No- 23)
28 7	54952/ 2021	08.12.2 021	WP (C) - 36375/ 2021	K. P. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 23)
28 8	54953/ 2021	08.12.2 021	WP (C) - 36332/ 2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 23)
28 9	54954/ 2021	08.12.2 021	WP (C) - 36296/ 2021	SUMANTA DAS	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No- 23)

29	54955/2021	08.12.2021	WP (C) - 35453/2021	DAITARI PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
29	54956/2021	08.12.2021	WP (C) - 37867/2021	P. DAS	C.O.	COURT NO. 3 OLD				(Se at No-23)
29	54957/2021	08.12.2021	WP (C) - 34070/2021	B. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
29	54958/2021	08.12.2021	WP (C) - 37867/2021	P.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54959/2021	08.12.2021	WP (C) - 32876/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54960/2021	08.12.2021	WP (C) - 32833/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54961/2021	08.12.2021	WP (C) - 32286/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54962/2021	08.12.2021	CONTC (CPC) - 507/2014	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54963/2021	08.12.2021	WP (C) - 32283/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
29	54964/2021	08.12.2021	WP (C) - 32131/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
30	54965/2021	08.12.2021	WP (C) - 32134/2021	J.K.MISHR A 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
30	54966/2021	08.12.2021	WPC (OA C) - 4417/2015	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
30	54967/2021	08.12.2021	WP (C) - 30025/2021	K. S. DAS	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)

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303	54968/2021	08.12.2021	WP (C) - 30200/2021	PRASANTA KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
304	54969/2021	08.12.2021	WPC (OA C) - 4414/2015	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
305	54970/2021	08.12.2021	WP (C) - 31109/2021	J.K.MISHR A 2	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
306	54971/2021	08.12.2021	WP (C) - 31866/2021	MANOJ KUMAR MOHANTY 2	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
307	54972/2021	08.12.2021	WP (C) - 32032/2021	SARAT KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
308	54973/2021	08.12.2021	WPC (OA C) - 4412/2015	G.C. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
309	54974/2021	08.12.2021	WP (C) - 32034/2021	SARAT KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2021-12-07			(Se at No-23)
310	54975/2021	08.12.2021	WP (C) - 38216/2021	BRAJA MOHAN SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
311	54976/2021	08.12.2021	WP (C) - 38270/2021	L. D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
312	54977/2021	08.12.2021	WP (C) - 37178/2021	M.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
313	54978/2021	08.12.2021	BLAPL-7065/2021	N.K. SATAPATHY	GENERAL		Order Dtd. 2021-09-13			(Se at No-23)
314	54979/2021	08.12.2021	WPC (OA) - 1528/2003	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-06			(Se at No-23)
315	54980/2021	08.12.2021	TRPCRL -	L.D.SAHOO -A	C.O.	COURT NO. 3	Order Dtd. 2021-12-07			(Se at

			83/2021			OLD				No-23)
316	54981/2021	08.12.2021	MACA-370/2006	P.K.LENKA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-23)
317	54982/2021	08.12.2021	WP (C) - 38332/2021	S.M.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
318	54983/2021	08.12.2021	MACA-561/2006	P.K.LENKA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-23)
319	54984/2021	08.12.2021	WP (C) - 38330/2021	S.M.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
320	54985/2021	08.12.2021	CMAPL-69/2013	S.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-23)
321	54986/2021	08.12.2021	WP (C) - 38331/2021	S.M.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-23)
322	54987/2021	08.12.2021	ABLAPL - 13516/2021	BISWARANJAN DALAI	GENERAL		Order Dtd. 2021-11-18			(Se at No-23)
323	54988/2021	08.12.2021	WP (C) - 8338/2020	UDAY KUMAR	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Se at No-23)
324	54989/2021	08.12.2021	ABLAPL - 10262/2021	B.R. DALAI	GENERAL		Order Dtd. 2021-08-18			(Se at No-23)
325	54990/2021	08.12.2021	CRLREV - 356/2021	L.ACHARI	C.O.	COURT NO. 11	Order Dtd. 2021-11-25		CRIMINAL REVISION	(Se at No-1)
326	54991/2021	08.12.2021	ABLAPL - 18009/2019	S.K.SINGH	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-1)
327	54992/2021	08.12.2021	RSA-450/2015	S.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06		SECOND APPEAL	(Se at No-1)
328	54993/2021	08.12.2021	FAO-	MOTILAL	C.O.	COURT	Order Dtd.			(Se at No-1)

8	2021	021	212/2021	MISHRA		NO. 23	2021-12-06			at No-1)
329	54994/2021	08.12.2021	FAO-212/2021	R.P.BHAGAT	C.O.	COURT NO. 23	Order Dtd. 2021-12-06			(Se at No-1)
330	54995/2021	08.12.2021	CRLMC-1763/2011	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2021-11-06		CRIMINAL MISC-3	(Se at No-9)
331	54996/2021	08.12.2021	RFA-226/2005	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2021-12-06		FIRST APPEAL	(Se at No-6)
332	54997/2021	08.12.2021	BLAPL-8212/2021	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2021-12-06			(Se at No-6)
333	54998/2021	08.12.2021	FAO-218/2021	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2021-12-06			(Se at No-6)
334	54999/2021	08.12.2021	FAO-218/2021	P.K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2021-12-06			(Se at No-6)
335	55000/2021	08.12.2021	WP (C) - 15120/2019	BISWAJIT DAS	C.O.	COURT NO. 8	Order Dtd. 2021-12-06			(Se at No-6)
336	55001/2021	08.12.2021	RSA-308/2013	P.C.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-6)
337	55002/2021	08.12.2021	RSA-308/2013	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-6)
338	55003/2021	08.12.2021	RSA-101/2010	R.K.MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-03			(Se at No-6)
339	55004/2021	08.12.2021	LAA-19/2021	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-6)
340	55005/2021	08.12.2021	LAA-16/2021	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-6)

34	55006/2021	08.12.2021	LAA-15/2021	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Seat No-6)
34	55007/2021	08.12.2021	LAA-14/2021	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Seat No-6)
34	55008/2021	08.12.2021	CONTC-2559/2020	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-6)
34	55009/2021	08.12.2021	CONTC-2560/2020	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-6)
34	55010/2021	08.12.2021	CONTC-2561/2020	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-6)
34	55011/2021	08.12.2021	CONTC-2562/2020	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-6)
34	55012/2021	08.12.2021	CONTC-2563/2020	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-06			(Seat No-6)
34	55013/2021	08.12.2021	CONTC-4710/2021	P. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2021-12-07		CONTE MPT	(Seat No-1)
34	55014/2021	08.12.2021	CONTC-896/2015	P.K.SINGH	C.O.	COURT NO. 17	Order Dtd. 2021-12-02			(Seat No-1)
35	55015/2021	08.12.2021	CONTC (CP) - 294/2014	A.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2021-12-04			(Seat No-1)
35	55016/2021	08.12.2021	CONTC (CPC) - 522/2014	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2021-12-04			(Seat No-1)
35	55017/2021	08.12.2021	CONTC (CPC) - 323/2014	J.KAR	C.O.	COURT NO. 17	Order Dtd. 2021-12-04			(Seat No-1)
35	55018/2021	08.12.2021	CONTC (CPC) - 186/20	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2021-12-04			(Seat No-1)

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354	55019/2021	08.12.2021	WPC (OA C) - 3426/2001	R.CH.ROUT	C.O.	COURT NO. 22	Order Dtd. 2021-12-04			(Se at No-1)
355	55020/2021	08.12.2021	RPFAM-49/2021	R.R.DAS	C.O.	COURT NO. 17			FIRST APPEAL	(Se at No-1)
356	55021/2021	08.12.2021	RPFAM-49/2021	R.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2021-12-07		FIRST APPEAL	(Se at No-1)
357	55022/2021	08.12.2021	MACA-269/2018	M/S.J.D.BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-07			(Se at No-1)
358	55023/2021	08.12.2021	WP (C) - 37921/2021	P.K.JENA	C.O.	COURT NO. 4	Order Dtd. 2021-12-06			(Se at No-1)
359	55024/2021	08.12.2021	MACA-269/2018	RAJAT DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-07			(Se at No-1)
360	55025/2021	08.12.2021	MACA-808/2015	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2021-12-07			(Se at No-1)
361	55026/2021	08.12.2021	MACA-808/2015	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2021-12-07			(Se at No-1)
362	55027/2021	08.12.2021	CRLMP-2218/2021	D.R.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2021-12-07			(Se at No-1)
363	55028/2021	08.12.2021	RSA-47/2019	ASHUTOSH MOHANTY	C.O.	DR (J)	Order Dtd. 2021-12-07		SECON D APPEAL	(Se at No-7)
364	55029/2021	08.12.2021	FAO-61/2021	RAJAT DAS	C.O.	COURT NO. 22	Order Dtd. 2021-12-07			(Se at No-7)
365	55030/2021	08.12.2021	CRLMP-2148/2021	A.KALASH	C.O.	COURT NO. 17	Order Dtd. 2021-12-04			(Se at No-7)
366	55031/2021	08.12.2021	CRLMP-2217/2	A.K.JATI	C.O.	COURT NO.	Order Dtd. 2021-12-07			(Se at

			021			17				No-7)
367	55032/2021	08.12.2021	CRLMP-2163/2021	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2021-12-07			(Se at No-7)
368	55033/2021	08.12.2021	WP (C) - 35382/2021	A.PARID	C.O.	COURT NO. 17	Order Dtd. 2021-12-07			(Se at No-7)
369	55034/2021	08.12.2021	RPFAM-57/2020	P.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2021-12-07		FIRST APPEAL	(Se at No-1)
370	55035/2021	08.12.2021	RSA-170/2019	M.M.PANDA	C.O.	COURT NO. 24	Order Dtd. 2021-12-07		SECOND APPEAL	(Se at No-5)
371	55036/2021	08.12.2021	MACA-526/2019	M.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-07			(Se at No-5)
372	55037/2021	08.12.2021	MACA-526/2019	D.C.DEY	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-07			(Se at No-5)
373	55038/2021	08.12.2021	MACA-599/2020	S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2021-12-07			(Se at No-5)
374	55039/2021	08.12.2021	WP (C) - 36713/2021	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-5)
375	55040/2021	08.12.2021	WP (C) - 36701/2021	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No-5)
376	55041/2021	08.12.2021	WP (C) - 16448/2014	R. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2021-12-07			(Se at No-5)
377	55042/2021	08.12.2021	WP (C) - 29348/2021	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07		WRIT BRANCH-4	(Se at No-17)
378	55043/2021	08.12.2021	WP (C) - 35442/2021	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2021-12-16		WRIT BRANCH-1	(Se at No-30)
37	55044/	08.12.2	WPC (OA	J.R.	C.O.	COURT	Order Dtd.			(Se

9	2021	021	C) - 2987/2 015	BEHERA		NO. 3 OLD	2021-12-07			at No- 30)
38 0	55045/ 2021	08.12.2 021	WPC (OA C) - 2988/2 015	J.R. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 30)
38 1	55046/ 2021	08.12.2 021	WP (C) - 38234/ 2021	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 30)
38 2	55047/ 2021	08.12.2 021	CRLA- 399/20 17	R. R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06		CRIMI NAL APPEA L	(Se at No- 2)
38 3	55048/ 2021	08.12.2 021	ABLAPL - 14756/ 2021	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No- 2)
38 4	55049/ 2021	08.12.2 021	ABLAPL - 14374/ 2021	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-11-29			(Se at No- 2)
38 5	55050/ 2021	08.12.2 021	ABLAPL - 14753/ 2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-06		CRIMI NAL MISC- 1	(Se at No- 6)
38 6	55051/ 2021	08.12.2 021	ABLAPL - 14754/ 2021	PANCHANAN PANIGRAHI	C.O.	COURT NO. 1	Order Dtd. 2021-12-06		CRIMI NAL MISC- 1	(Se at No- 6)
38 7	55052/ 2021	08.12.2 021	WPC (OA C) - 1143/2 017	G.JAYASIN GH	C.O.	COURT NO. 17	Order Dtd. 2021-12-06			(Se at No- 6)
38 8	55053/ 2021	08.12.2 021	WP (C) - 38236/ 2021	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Se at No- 6)
38 9	55054/ 2021	08.12.2 021	WP (C) - 36774/ 2021	P.K.MOHAN TY	C.O.	COURT NO. 3	Order Dtd. 2021-12-06		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 101)
39 0	55055/ 2021	08.12.2 021	WP (C) - 33158/ 2021	S.SAMAL	GENE RAL		Order Dtd. 2021-12-02			(Se at No- 101)

39	55056/2021	08.12.2021	WP (C) - 38268/2021	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07		WRIT BRANCH-2	(Seat No-6)
39	55057/2021	08.12.2021	WP (C) - 38269/2021	L.D.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07		WRIT BRANCH-2	(Seat No-6)
39	55058/2021	08.12.2021	WP (C) - 23922/2021	L.D. SAHU	GENERAL		Order Dtd. 2021-11-24		WRIT BRANCH-1	(Seat No-31)
39	55059/2021	08.12.2021	WPC (OAC) - 2889/2016	S.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-07			(Seat No-31)
39	55060/2021	08.12.2021	BLAPL-8167/2021	B. K. DAS	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Seat No-31)
39	55061/2021	08.12.2021	WP (C) - 4428/2020	A.K.PANDA	GENERAL		Order Dtd. 2020-02-18			(Seat No-31)
39	55062/2021	08.12.2021	WP (C) - 2036/2006	P.K.MISHRA	GENERAL		Order Dtd. 2018-01-30		WRIT BRANCH-2	(Seat No-9)
39	55063/2021	08.12.2021	WP (C) - 13304/2017	P.KAR	GENERAL		Order Dtd. 9999-12-31Petition, Annexure,		WRIT BRANCH-5	(Seat No-21)
39	55064/2021	08.12.2021	BLAPL-9018/2021	B.SING	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
40	55065/2021	08.12.2021	BLAPL-9018/2021	B.SING	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
40	55066/2021	08.12.2021	BLAPL-7543/2021	A.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2021-12-06			(Seat No-21)
40	55067/2021	08.12.2021	BLAPL-8985/2021	S.R.PATTNAIK	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)
40	55068/2021	08.12.2021	BLAPL-9002/2021	B.R.DALAI	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Seat No-21)

										21)
404	55069/2021	08.12.2021	BLAPL-9572/2021	P.K.LENKA	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Se at No-21)
405	55070/2021	08.12.2021	CRLMA-233/2021	P.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Se at No-21)
406	55071/2021	08.12.2021	CRLMC-2439/2019	A.B.MOHANTY	C.O.	DR (J)	Order Dtd. 2021-12-06			(Se at No-21)
407	55072/2021	08.12.2021	CRLMC-4075/2016	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-06			(Se at No-21)
408	55073/2021	08.12.2021	CRLMA-215/2021	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-12-06			(Se at No-21)
409	55074/2021	08.12.2021	CRLMA-259/2021	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2021-12-06			(Se at No-21)
410	55075/2021	08.12.2021	WP (C) - 36588/2021	P. K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2021-12-02			(Se at No-21)
411	55076/2021	08.12.2021	BLAPL-9095/2021	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
412	55077/2021	08.12.2021	BLAPL-9063/2021	A. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
413	55078/2021	08.12.2021	BLAPL-8466/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
414	55079/2021	08.12.2021	BLAPL-8464/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
415	55080/2021	08.12.2021	BLAPL-8463/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
416	55081/2021	08.12.2021	BLAPL-8462/2021	PABITRA KUMAR	C.O.	COURT NO.	Order Dtd. 2021-12-07			(Se at

			021	MOHANTY		12				No-21)
417	55082/2021	08.12.2021	BLAPL-8460/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2021-12-07			(Se at No-21)
418	55083/2021	08.12.2021	CONTC-4846/2020	A. K. PARIDA	C.O.	COURT NO. 24	Order Dtd. 2021-12-06			(Se at No-21)
419	55084/2021	08.12.2021	CRP-9/2021	SK. SAMIM	C.O.	COURT NO. 17	Order Dtd. 2021-12-17			(Se at No-21)
420	55085/2021	08.12.2021	OJC-4264/1999	G.SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2021-12-02		WRIT BRANCH-2	(Se at No-6)
421	55086/2021	08.12.2021	CRLMP-1974/2021	NANTU DAS	GENERAL		Order Dtd. 2021-11-12			(Se at No-6)
422	55087/2021	08.12.2021	WP (C) - 18130/2016	T.ROY	GENERAL		Order Dtd. 2017-03-27Petition,		WRIT BRANCH-4	(Se at No-37)
423	55088/2021	08.12.2021	WP (C) - 32965/2021	PURUSOTTA M CHULI	GENERAL		Order Dtd. 2021-11-26			(Se at No-37)
424	55089/2021	08.12.2021	ABLAPL - 10633/2021	SRINIBASH SATAPATHY	GENERAL		Order Dtd. 2021-10-28			(Se at No-37)
425	55090/2021	08.12.2021	ABLAPL - 1129/2019	R.R	C.O.	COURT NO. 1			CRMINAL MISC-2	(Se at No-11)
426	55091/2021	08.12.2021	ABLAPL - 1129/2019	R.R. NAYAK	GENERAL		Order Dtd. 2019-03-29		CRMINAL MISC-2	(Se at No-11)
427	55092/2021	08.12.2021	FAO-285/2018	B.K.DAS	GENERAL		Order Dtd. 2018-09-18		MISC. APPEAL SEC.	(Se at No-2)
428	55093/2021	08.12.2021	CONTC-5536/2020	S.B.UDGATA	GENERAL		Order Dtd. 2020-12-10		CONTE MPT	(Se at No-1)
42	55094/	08.12.2	CONTC-	S.B.UDGAT	GENE		Order Dtd.			(Se

9	2021	021	2717/2019	A	RAL		2020-01-24			at No-1)
430	55095/2021	08.12.2021	CONTC-1172/2020	S.B.UDGATA	GENERAL		Order Dtd. 2020-11-26		CONTE MPT	(Se at No-4)
431	55096/2021	08.12.2021	WP (C) - 775/2021	P. K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2021-12-07			(Se at No-4)
432	55097/2021	08.12.2021	WA-502/2017	P.K.JENA	GENERAL		Order Dtd. 2021-11-22			(Se at No-4)
433	55098/2021	08.12.2021	CRLMC-2039/2017	A.MALLICK	GENERAL		Order Dtd. 2021-11-26		CRIMINAL MISC-3	(Se at No-12)
434	55099/2021	08.12.2021	ABLAPL - 14295/2021	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-11-29			(Se at No-12)
435	55100/2021	08.12.2021	ABLAPL - 10112/2021	S. KANUNGO	C.O.	COURT NO. 1	Order Dtd. 2021-11-25			(Se at No-12)
436	55101/2021	08.12.2021	ABLAPL - 14607/2021	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-03			(Se at No-12)
437	55102/2021	08.12.2021	WP (C) - 19987/2015	A K MISHRA	GENERAL		PetitionAnnexure,		WRIT BRANCH-11	(Se at No-62)
438	55103/2021	08.12.2021	WP (C) - 25805/2021	M R SAHOO	GENERAL		Order Dtd. 2021-09-02			(Se at No-62)
439	55104/2021	08.12.2021	WP (C) - 11339/2021	M BEHERA	GENERAL		Order Dtd. 2021-09-09			(Se at No-62)
440	55105/2021	08.12.2021	WP (C) - 17736/2021	MOHAN BEHERA	GENERAL		Order Dtd. 2021-07-15			(Se at No-62)
441	55106/2021	08.12.2021	WP (C) - 32412/2021	P K RATH	GENERAL		Order Dtd. 2021-11-29		WRIT BRANCH (DIVI)	(Se at No-121)

									SION BENCH))
44 2	55107/ 2021	08.12.2 021	WP (C) - 3293/2 021	M NAYAK	GENE RAL		Order Dtd. 2021-11-30			(Se at No- 121)
44 3	55108/ 2021	08.12.2 021	ABLAPL - 6123/2 020	R B MISHRA	GENE RAL		Order Dtd. 2020-06-05	CRMIN AL MISC- 2		(Se at No- 15)
44 4	55109/ 2021	08.12.2 021	ABLAPL - 12668/ 2021	P DASMOHAPA TRA	GENE RAL		Order Dtd. 2021-10-29			(Se at No- 15)
44 5	55110/ 2021	08.12.2 021	ABLAPL - 5749/2 021	SUNDARA	GENE RAL		Compromise Petition			(Se at No- 15)
44 6	55111/ 2021	08.12.2 021	WPC (OA C) - 1275/2 003	G K NANDA	GENE RAL		Order Dtd. 2021-12-03			(Se at No- 15)
44 7	55112/ 2021	08.12.2 021	CRLMC- 2322/2 021	K SAHOO	GENE RAL		Order Dtd. 2021-11-29	CRIMI NAL MISC- 3		(Se at No- 9)
44 8	55113/ 2021	08.12.2 021	CRLMC- 249/20 21	S MOHARANA	GENE RAL		Petition	CRMIN AL MISC- 2		(Se at No- 11)
44 9	55114/ 2021	08.12.2 021	CMP- 658/20 21	M BEHERA	GENE RAL		Order Dtd. 2021-11-29			(Se at No- 11)
45 0	55115/ 2021	08.12.2 021	OJC- 679/19 73	J PARIDA	GENE RAL		Order Dtd. 1974-09-27			(Se at No- 11)
45 1	55116/ 2021	08.12.2 021	RVWPET - 222/20 10	P SARANGI	GENE RAL		Order Dtd. 2018-03-26	CIVIL REVIS ION		(Se at No- 1)
45 2	55117/ 2021	08.12.2 021	CRLREV - 231/20 06	B. DALAI	GENE RAL		Order Dtd. 2021-12- 23Deposition,	PW 1 TO 16 IN ST CASE NO 97/200 1	CRIMI NAL REVIS ION	(Se at No- 3)

45	55118/2021	08.12.2021	ABLAPL - 3855/2020	K C PANDA	GENERAL		Order Dtd. 2020-05-08	2020-06-09	CRIMINAL MISC-1	(Seat No-1)
45	55119/2021	08.12.2021	ARBP-40/2020	A SAHOO	GENERAL		Order Dtd. 2021-12-03			(Seat No-1)
45	55120/2021	08.12.2021	MATA-14/2020	S C BISWAL	GENERAL		Judgement Dtd. 2021-12-01	JOINT AFFIDAVIT		(Seat No-1)
45	55121/2021	08.12.2021	WP (C) - 20356/2021	PRAKASH CHANDRA MAJHI	GENERAL		Order Dtd. 2021-12-02			(Seat No-1)
45	55122/2021	08.12.2021	WP (C) - 10209/2010	S. K. BEHERA	GENERAL		Order Dtd. 2010-06-11			(Seat No-1)
45	55123/2021	08.12.2021	WP (C) - 18223/2011	S BEHERA	GENERAL		Order Dtd. 2011-09-16		WRIT BRANCH-9	(Seat No-53)
45	55124/2021	08.12.2021	WP (C) - 13472/2019	S BEHERA	GENERAL		Order Dtd. 2020-01-09			(Seat No-53)
46	55125/2021	08.12.2021	WP (C) - 19129/2021	S. K. BEHERA	GENERAL		Order Dtd. 2021-07-26			(Seat No-53)
46	55126/2021	08.12.2021	WP (C) - 21338/2021	S. K. BEHERA	GENERAL		Order Dtd. 2021-09-14			(Seat No-53)
46	55127/2021	08.12.2021	WP (C) - 19127/2021	S. K. BEHERA	GENERAL		Order Dtd. 2021-07-26			(Seat No-53)
46	55128/2021	08.12.2021	WP (C) - 19951/2020	P K DAS	GENERAL		Order Dtd. 2021-09-09			(Seat No-53)
46	55129/2021	08.12.2021	WP (C) - 31840/2011	P K ROUTRAY	GENERAL		Order Dtd. 2012-09-25		WRIT BRANCH-6	(Seat No-26)
46	55130/2021	08.12.2021	WP (C) - 17688/2020	S. K. BEHERA	GENERAL		Order Dtd. 2021-12-01			(Seat No-

										26)
46 6	55131/ 2021	08.12.2 021	WP (C) - 37460/ 2021	S. K. BEHERA	GENE RAL		Order Dtd. 2021-12-03			(Se at No- 26)

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